Annexure-4														
Name of the corporate debtor: HYBRO FOODS PRIVATE LIMITED CIN:-U15100MH1997PTC112310														
	Date of commencement of CIRP: 27-03-2025													
	List of Creditors as on 26-04-2025 (Based on the claim received upto 26-04-2025)													
List of Unsecured Financial Creditors (Other than financial creditor belonging to any Class of creditors) Details of Claim Received Details of claim admitted														
Sr. No.	Name of Creditor		Amount Claimed	Amount of Claim Admitted		Amount covered by Security Interest	Amount covered by guarante e	er relate	Amou nt of contin gent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if	
	Kotak Mahindra Bank	Note 1	14,74,00,797	14,74,00,797	Unsecured	No	No	No					Claim withdrawn under liquidation and same is under consideration	
	Union Bank of India	23-04-2025	2,33,26,621	2,33,26,621	Unsecured	No	No	No					UBOI has given in claim form that Union Mutual Funds has held as security. But, same has not been considered assecurity, because Lien mark has not been done on the same.	
	Total		170727418.00	170727418							0	0		

Note 1 : All the above claims have been admitted in accordance with regulation 12(2)(c) of the liquidation process regulations which provides that where a stakeholder does not submit its claim during liquidation process the claim submitted by such a stakeholder, and duly collated by a IRP/ RP, as the case may be, during the CIRP under the IBBI (Insolvency resolution process for corporate persons) Regulations, 2016, shall be deemed to be submitted under the section 38 of the code.